

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2597
ANSWERED ON:05.08.2015
Misuse of Visa Provisions
Karadi Shri Sanganna Amarappa

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Indian IT companies are misusing the provisions to get 'H-1 Visa' for their employees;
- (b) if so, the details of steps taken by the Government in this regard; and
- (c) the action being taken against the companies who are indulging in these activities?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) Media reports and a joint news release by the US Senators from Alabama and Illinois in June 2015 indicate that the US Department of Labour (USDOL) has opened an investigation against two Indian companies for their alleged misuse of H-1B visas.

(b) & (c) It is a matter between the Government of United States and the relevant companies on the use of US visas.
